

(ब) क्या इससे विचारों की संख्या नहीं बढ़ेगी ?

संसदीय कार्य तथा धन सचिव (श्री रवीन्द्र वर्मा) : (क) से (ब). सर्वोच्च न्यायालय के तबीनतम नियम को ध्यान में रखते हुए 'उद्योग' शब्द को परिभाषा करने का सम्पूर्ण प्रश्न व्यापक औद्योगिक सम्बन्ध कानून के संदर्भ में विचाराधीन है।

Provident Fund arrears with Coal Mines

7598. SHRI ISHWAR CHAUDHRY: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) the total amount of arrears of Provident Fund lying with the owners of coal mines;

(b) the steps taken to realise the Provident Fund arrears;

(c) whether Government propose to amend the Coal Mines Provident Fund Act suitably to make the penal provisions more stringent with a view to expediting the recovery; and

(d) if so, the particulars thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KIRPAL SINHA): (a) Arrears pertaining to pre-nationalisation period are Rs. 21.56 crores, including damages. For the post nationalisation period, the arrears as on 30-9-1977 is of about Rupees one crores.

(b) In respect of the pre-nationalisation dues, claims cases have been filed before the Commissioners of Payment. As regards post-nationalisation dues, the Coal Companies are asked to deposit the same, failing which action will be taken to recover these dues in accordance with the provisions of the Coal Mines Provident Fund and Miscellaneous Provisions Act.

(c) and (d). No such proposals are under consideration.

New traffic signalling system

7599. SHRI SUKHENDRA SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the National Institute of Occupational Health has developed a traffic signalling system, which relieves the traffic officials from strain of directing the vehicular flow by hands;

(b) whether it is also a fact that the system, christened 'Janata Traffic System' is much cheaper than the electronically operated traffic control system and more suitable for smaller towns; and

(c) whether any such unit has been started operating in any town on experimental basis and if so, the details regarding its performances?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) and (b). Yes.

(c) The Unit was installed at Paldi, Ahmedabad by the Police Commissioner Ahmedabad City on 15-3-1978 on experimental basis for a period of one month.

The performance of the Unit so far has been satisfactory.

Creation of Class III & IV Posts

7600. SHRI SHANKAR DEV: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of class three and class four posts created for External Affairs Ministry during the last four years;

(b) the year and date when each of these posts was created and sanctioned, the date when the respective vacancies were filled;

(c) how many of these posts were advertised; and

(d) how many incumbents against these posts were appointed through competition and Selection Committee?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU): (a) 75 posts of which 48 were Class III and 27 Class IV.

(b) The required information is given in the Statement placed on the table of the House.

(c) None by this Ministry. However, Class III ministerial posts are adver-

tised by the recruiting bodies for the Government of India as a whole. Class IV posts are filled through indents placed with Employment Exchange.

(d) 51 posts were filled either through competitive examinations or through tests/Selection Committees in this Ministry or according to prescribed procedures which include appointments under discretionary powers covering *inter-alia*, personnel already recruited in other Ministries/Departments transferred to this Ministry. The remaining 24 posts remain unfilled.

Statement

S. No	Name of posts Created	No. of Posts	Year & Date of creation	Date from which filled
1	2	3	4	5
1	L D C	2	19-4-1974	29-7-1975 Do
2	Stenographer	1	19-4-1974	16-7-1974
3	Chauffeur	1	24-9-1974	27-5-1975
4	U D C	2	11-10-1974	11-10-1974 Do
5	L D C	2	11-10-1974	11-10-1974 Do
6	Driver	1	11-10-1974	11-10-1974
7	Jamadar	1	11-10-1974	11-10-1974
8	Peon	3	11-10-1974	11-10-1974 Do Do
9	Chauffeur	1	25-11-1974	1-7-1975
10	Peon	3	26-11-1974	Not yet filled
11	Stenographer	1	16-12-1974	12-3-1976
12	Chauffeur	1	16-12-1974	18-9-1976
13	U D C	1	11-2-1975	11-2-1975
14	Chauffeur	1	1-3-1975	Not yet filled
15	L D C	1	8-4-1975	25-10-1975
16	Jamadar	1	8-4-1975	29-12-1975
17	Peon:	2	8-4-1975	8-4-1975 One not yet filled

1	2	3	4	5
18	Peon	1	2-8-1975	2-8-1975
19	U.D.C	1	10-9-1975	18-10-1975
20	Security Guard	1	17-9-1975	22-1-1976
21	Chauffeur	1	31-10-1975	13-12-1977
22	Chauffeur	1	31-10-1975	18-6-1975
23	L.D.C	1	29-12-1975	Not yet filled
24	Chauffeur	1	29-12-1975	4-3-1976
25	Daftary-cum-Gestetter Operator	1	30-12-1975	28-3-1977
26	U.D.C	1	29-1-1976	18-10-1976
27	U.D.C.	1	25-2-1976	18-10-1976
28	Examiner of Stores	2	31-3-1976	1-8-1976 Do ½
29	Chauffeur	2	7-7-1976	10-10-1977 One not yet filled,
30	Chauffeur	2	31-7-1976	18-11-1977 2-12-1977]
31	Chauffeur	1	3-8-1976	2-1-1978
32	Chauffeur	1	27-8-1976	1-2-1978
33	Chauffeur	1	21-9-1976	19-11-1977
34	Daftary	2	19-10-1976	Not yet filled
35	Peon	4	19-10-1976	Not yet filled
36	Security Guard	1	9-2-1977	9-2-1977
37	Chauffeur	2	15-2-1977	1-3-1977 One not yet filled.
38	Chauffeur	1	28-8-1977	7-11-1977
39	Chauffeur	1	16-5-1977	Not yet filled.
40	Security Guard	1	6-6-1977	6-6-1977
41	Chauffeur	5	21-6-1977	18-7-1977 15-10-1977 18-10-1977 1-11-1977 14-11-1977

1	2	3	4	5
42	Peon	1	23-8-1977	23-8-1977
43	Chauffeur	1	20-9-1977	Not yet filled
44	Chauffeur	1	20-9-1977	Not yet filled
45	Technician	1	1-10-1977	22-2-1978
46	Security Guard	1	4-10-1977	Not yet filled
47	Chauffeur	1	19-10-1977	4-3-1978
48	Security Guard	2	22-10-1977	22-10-1977 22-10-1977
49	Chauffeur	1	2-11-1977	Not yet filled
50	Chauffeur	1	2-12-1977	Not yet filled
51	Chauffeur	1	23-1-1978	Not yet filled
52	Security Guard	1	25-1-1978	Not yet filled
53	Chauffeur	1	24-2-1978	Not yet filled
54	Security Guard	1	28-2-1978	Not yet filled.

Items taken into account for computation of Cost of Living Index

7601. SHRI KIRIT BIKRAM DEB BURMAN: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) the twelve monthly average of the cost of living index in the months of January and February, 1978; and

(b) the details of the items, the cost of which is taken into account for computation of the cost of living index and the weightage given to each item in the process?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) and (b). Two statements (I and II) giving the required information are laid on the Table of the House. (Placed in Library. See No. LT-2146/78).

East West Highway

7602. SHRI P. RAJAGOPAL NAIDU: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the East West Highway (Central Sector of Mahadra Marg) has been taken up;

(b) if so, the number of bridges to be constructed on it; and

(c) the stage of its completion?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU): (a) Yes, Sir. The construction work on the Central Sector of East West Highway (Mahendra Rajmarg) was started in 1972.

(b) The number of bridges proposed to be constructed on this road is 127.

(c) 62.7 per cent of the Project has already been completed. The remaining work is in progress and the road